

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.08.2022 (MONDAY)**

## **COURT –II**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat-R2,4

### **For Orders**

2.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Manish Sukhani Vs. Shubha Sharma & Ors.	Zeeshan Diwan	Anuragh Robin-R1 Darpan Sachdeva Sunil Fernandes-R2
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### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) No. 147 of 2022	Momagic Technologies Pvt. Ltd. Vs. ----	Suman Kr. Jha	
4.	Comp. App. (AT) No. 152 of 2022	Laxmi Tantia Vs. Greenzen Bio Pvt. Ltd. & Ors.	Shambo Nandy	
5.	Competition App. (AT) No. 38 of 2022 & I.A. No. 3019 of 2022	Yash Solutions & Ors. Vs. Competition Commission of India	Divita Vyas	

### **For Admission (After Notice)**

6.	Comp. App. (AT) (Ins) No. 336 of 2022	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey	Chaitanya Nikte-R1 Kunal Kanunugo Tanushree Sogani Atishay Jain-R3
7.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat-R1 Ramesh Dugar-R3 Arun Kumar-R2,3 & 4

8.	Comp. App. (AT) No. 43 of 2022	Bandhu Sharma Vs. Registrar of Companies, Delhi	Sagar Aggarwal	
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**For Hearing**

9.	Comp. App. (AT) (Ins) No. 353 of 2021 & I.A. No. 558 & 561 of 2022	Vijay Kumar Singh Vs. Sandeep Kumar Bhatt & Ors.	Gautam Singhal	Sandeep Kr. Bhatt- R1 Ashish Rana-R3
10.	Comp. App. (AT) (Ins) No. 435 of 2021	Mukhtar Shamsuddin Shaikh Vs. SREI Equipment Finance Ltd. & Anr.	Meghna Rao	Anushree Kapadia- R1 Anup Kr. Singh-R2
11.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.  <b>With</b>	Pankaj Jain	Arvind Kumar Gupta
12.	Comp. App. (AT) (Ins) No. 803 of 2021	Arfat Petrochemicals Pvt. Ltd. Vs. Surendra Singh Hada & Ors.	Henna George	Pankaj Jain Aman Shankar
13.	Comp. App. (AT) (Ins) No. 765 of 2021	Altico Capital India Ltd. & Anr. Vs. Rajesh Patel & Ors.  <b>With</b>	Vijay Purohit	Abhijeet Sinha Nitin Mishra Mitali Gupta-R1
14.	Comp. App. (AT) (Ins) No. 766 of 2021	Altico Capital India Ltd. & Anr. Vs. Ajay Agarwal & Ors.	Vijay Purohit	Sagar Wagle Saurabh Jain-R1 to R4
15.	Comp. App. (AT) (Ins) No. 167 of 2022	N. R. Brothers Multitrade LLP Vs. Nitin Narang RP of Afcan Impex Pvt. Ltd. (in CIRP) & Anr.	Pratik Thakkar	Abhishek Anand Kunal Godhwani Tanveer Oberoi-R1
16.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	
17.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1
18.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha- COC Saurabh

<b>19.</b>	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra	Abhishek Nahta Rishabh Sachdeva
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**